

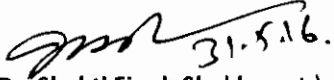
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 01-06-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Lal Singh Rao, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2503/15 Smt. Manju Devi vs. Shankar Lal	H. R. Kumawat	MAhendra Kumar Sahu
2	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 379/15 Vinod Vs. Vimla	Nemi Chand Choudhary	Samshuddin Ahmed
3	Sh. A.K. Bajpai, Advocate	S.B. Civil Arbitration Application No. 22/16 Ashapura Trade And Transport Pvt. Ltd. Vs. RSRTC	Shashi Kant Saini	Vinayak Joshi
4	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Bail Application No. 3635/16 Yesh Mishra Vs. Archana Sharma	Sanjay Sharma	R.N. Mathur
5	Ms. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3809/14 Arvind Kumar Vs. Neelam	Rinesh Gupta	Govind Choudhary

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 02-06-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Arbitration Application 44/10 & S.B. Civil Misc. Appeal No. 1747/10 Manish Vyas Vs. Dr. Sohan Lal	S.C. Gupta	J.R. Tantia
2	Sh. Suresh Pareek , Sr. Advocate	S.B. Cr. Revision Petition No. 880/10 Ravindra Sharma Vs. State	Mahesh Gupta	A.K. Gupta
3	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 2005/07 Praveen Kumar Arora Vs. Commissioner Municipal	P.S. Sharma	Ravindra Pal Singh
4	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Civil Transfer Petition No. 104/15 Smt. Taj Bibi Vs. Sayyad Mohammad Inam Naqvi	Sunil Kumar Jain	S.S. Hasan
5	Sh. Harish kumar Tripathi Advocate	S.B. Criminal Revision Petition No. 1006/10 Ganesh Yadav Vs. Smt. Rajkumari	Mahendra Goyal	Suresh Kumar
6	Sh. Sudesh Bansal, Advocate	S.B. Civil Misc. Appeal No. 28/07 Mahaveer Prasad Vs. Public in general	G.K. Garg	J.P. Sharma
7	Smt. Sumati Bishnoi , Advocate	D.B. Civil Misc. Appeal No. 1184/15 Smt. Hemlata Vs. Manoj Kumar Soni	Ashok Sharma	Ajay Kumar Jain

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By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)